

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ARINIT'S SALES
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ARINIT'S SALES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31 st October, 2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, New Delhi under The Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN :-U51909DL2003PTC122891
5.	Address of the registered office and principal office (if any) of corporate debtor	REGD OFFICE : 322 , DLF Tower B , Jasola , Distt , Centre, New Delhi-110025 (IN)
6.	Date of closure of Insolvency Resolution Process	21 st December, 2020
7.	Liquidation commencement date of corporate debtor	21 st December, 2020 (Order Received on 12.01.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. ARUN KUMAR GOYAL IBBI/IPA-001/IP-P01325/2019-2020/12575
9.	Address and e-mail of the liquidator, as registered with the Board	B-252, Vivek Vihar, Delhi-110095 arung1008@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	ANUJ GOYAL ASSOCIATES <i>Chartered Accountants</i> R-212, Dua Complex, 24, Veer Savarkar Block, Vikas Marg, Shakarpur, Delhi-110092 liquidator.arinits@gmail.com
11.	Last date for submission of claims	11.02.2021

Notice is hereby given that the National Company Law Tribunal, Division Bench, Court - III, New Delhi has ordered the commencement of liquidation of Arinits Sales Private Limited on 21st December, 2020. The order was received on 12th January, 2021.

The stakeholders of Arinits Sales Private Limited are hereby called upon to submit their claims with proof on or before 11th February, 2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: ARUN KUMAR GOYAL

Date and place: 15.01.2021, Delhi

